

ITEM NO.301  
(PART HEARD)

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 940/2017

BIKRAM CHATTERJI & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

[ FOR DIRECTIONS ] IA No. 54332/2019 - APPLICATION FOR PERMISSION  
IA No. 55926/2019 - APPROPRIATE ORDERS/DIRECTIONS IA No.  
156505/2018 - APPROPRIATE ORDERS/DIRECTIONS IA No. 6286/2019 -  
APPROPRIATE ORDERS/DIRECTIONS IA No. 58648/2019 - APPROPRIATE  
ORDERS/DIRECTIONS IA No. 55290/2019 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 181365/2018 - APPROPRIATE ORDERS/DIRECTIONS IA No. 6282/2019  
- APPROPRIATE ORDERS/DIRECTIONS IA No. 8260/2019 - APPROPRIATE  
ORDERS/DIRECTIONS IA No. 74001/2019 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 69987/2019 - APPROPRIATE ORDERS/DIRECTIONS IA No.  
125860/2018 - CLARIFICATION/DIRECTION IA No. 140746/2018 -  
CLARIFICATION/DIRECTION IA No. 58660/2019 - CLARIFICATION/DIRECTION  
IA No. 68982/2019 - CLARIFICATION/DIRECTION IA No. 96889/2018 -  
CLARIFICATION/DIRECTION IA No. 138861/2018 -  
CLARIFICATION/DIRECTION IA No. 13529/2019 - CLARIFICATION/DIRECTION  
IA No. 71649/2019 - CLARIFICATION/DIRECTION IA No. 95273/2018 -  
CLARIFICATION/DIRECTION IA No. 138856/2018 -  
CLARIFICATION/DIRECTION IA No. 55922/2018 - CLARIFICATION/DIRECTION  
IA No. 137609/2018 - CLARIFICATION/DIRECTION IA No. 71035/2019 -  
CLARIFICATION/DIRECTION IA No. 51806/2018 - CLARIFICATION/DIRECTION  
IA No. 137605/2018 - CLARIFICATION/DIRECTIO  
IA No. 54336/2019 - CLARIFICATION/DIRECTION IA No. 152091/2018 -  
CLARIFICATION/DIRECTION IA No. 18595/2019 - CLARIFICATION/DIRECTION  
IA No. 130673/2018 - CLARIFICATION/DIRECTION IA No. 146057/2018 -  
CLARIFICATION/DIRECTION IA No. 6608/2018 - CLARIFICATION/DIRECTION  
IA No. 185514/2018 - CLARIFICATION/DIRECTION IA No. 55930/2019 -  
EX-PARTE AD-INTERIM RELIEF IA No. 14369/2019 - EXEMPTION FROM  
FILING O.T. IA No. 128852/2018 - EXEMPTION FROM FILING O.T. IA No.  
161945/2018 - EXEMPTION FROM FILING O.T. IA No. 58661/2019 -  
EXEMPTION FROM FILING O.T. IA No. 7529/2019 - EXTENSION OF TIME IA  
No. 135815/2017 - I/A U/S 152 R/W SECTINO 151 OF THE CODE OF CIVIL  
PROCEDURE, 1908 SEEKING CLARIFICATIONS IN RESPECT O IA No.  
6855/2018 - IA FOR GRANTING PERMISSION TO ACCESS THE PORTAL  
FACILITY  
IA No. 156964/2018 - INTERVENTION APPLICATION IA No. 185510/2018 -  
INTERVENTION APPLICATION IA No. 38092/2019 - INTERVENTION  
APPLICATION IA No. 32985/2019 - INTERVENTION APPLICATION IA No.  
13528/2019 - INTERVENTION APPLICATION IA No. 71647/2019 -  
INTERVENTION APPLICATION IA No. 168186/2018 - INTERVENTION  
APPLICATION IA No. 13175/2019 - INTERVENTION APPLICATION IA No.

21443/2019 - INTERVENTION APPLICATION IA No. 48140/2019 -  
INTERVENTION APPLICATION IA No. 154433/2018 - INTERVENTION  
APPLICATION IA No. 48133/2019 - INTERVENTION APPLICATION IA No.  
163675/2018 - INTERVENTION APPLICATION IA No. 179645/2018 -  
INTERVENTION APPLICATION IA No. 70637/2019 - INTERVENTION  
APPLICATION IA No. 174865/2018 - INTERVENTION APPLICATION IA No.  
8259/2019 - INTERVENTION APPLICATION IA No. 45717/2019 -  
INTERVENTION APPLICATION IA No. 60421/2019 - INTERVENTION  
APPLICATION IA No. 73996/2019 - INTERVENTION APPLICATION IA No.  
173033/2018 - INTERVENTION APPLICATION IA No. 16636/2019 -  
INTERVENTION APPLICATION IA No. 38101/2019 - INTERVENTION  
APPLICATION IA No. 73680/2019 - INTERVENTION APPLICATION IA No.  
172228/2018 - INTERVENTION/IMPLEADMENT, IA No. 7040/2019 -  
INTERVENTION/IMPLEADMENT IA No. 52105/2019 -  
INTERVENTION/IMPLEADMENT IA No. 71855/2019 -  
INTERVENTION/IMPLEADMENT IA No. 181715/2018 -  
INTERVENTION/IMPLEADMENT IA No. 55921/2019 -  
INTERVENTION/IMPLEADMENT IA No. 68249/2019 -  
INTERVENTION/IMPLEADMENT IA No. 156503/2018 -  
INTERVENTION/IMPLEADMENT IA No. 169415/2018 -  
INTERVENTION/IMPLEADMENT IA No. 181491/2018 -  
INTERVENTION/IMPLEADMENT IA No. 6285/2019 -  
INTERVENTION/IMPLEADMENT IA No. 28758/2019 -  
INTERVENTION/IMPLEADMENT IA No. 50494/2019 -  
INTERVENTION/IMPLEADMENT IA No. 58642/2019 -  
INTERVENTION/IMPLEADMENT IA No. 55240/2019 -  
INTERVENTION/IMPLEADMENT,  
IA No. 58590/2019 - INTERVENTION/IMPLEADMENT IA No. 66978/2019 -  
INTERVENTION/IMPLEADMENT IA No. 165056/2018 -  
INTERVENTION/IMPLEADMENT IA No. 181362/2018 -  
INTERVENTION/IMPLEADMENT IA No. 6281/2019 -  
INTERVENTION/IMPLEADMENT IA No. 9802/2019 -  
INTERVENTION/IMPLEADMENT IA No. 21245/2019 -  
INTERVENTION/IMPLEADMENT IA No. 57916/2019 -  
INTERVENTION/IMPLEADMENT IA No. 63137/2019 -  
INTERVENTION/IMPLEADMENT IA No. 71032/2019 -  
INTERVENTION/IMPLEADMENT IA No. 74906/2019 -  
INTERVENTION/IMPLEADMENT IA No. 374/2019 - INTERVENTION/IMPLEADMENT  
IA No. 45892/2019 - INTERVENTION/IMPLEADMENT IA No. 57258/2019 -  
INTERVENTION/IMPLEADMENT IA No. 61391/2019 -  
INTERVENTION/IMPLEADMENT IA No. 163248/2018 -  
INTERVENTION/IMPLEADMENT IA No. 185798/2018 -  
INTERVENTION/IMPLEADMENT IA No. 18593/2019 -  
INTERVENTION/IMPLEADMENT IA No. 56892/2019 -  
INTERVENTION/IMPLEADMENT IA No. 70159/2019 -  
INTERVENTION/IMPLEADMENT IA No. 53879/2019 -  
INTERVENTION/IMPLEADMENT, IA No. 135446/2018 - MODIFICATION IA No.  
169613/2018 - MODIFICATION OF COURT ORDER IA No. 50673/2019 -  
MODIFICATION OF COURT ORDER IA No. 53880/2019 - MODIFICATION OF  
COURT ORDER IA No. 154749/2018 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES IA No. 140269/2017 - PERMISSION TO FILE  
APPLICATION FOR DIRECTION IA No. 66979/2019 - STAY APPLICATION IA

**No. 50374/2018 - VACATING STAY IA No. 143227/2018 - WITHDRAWAL OF CASE / APPLICATION,**

**(IA 135815/2017, 140269/2017, 6608/2018, 6855/2018, 50374/2018, 51806/2018, 55922/2018, 95273/2018, 96889/2018, 125860/2018, 128852/2018, 130673/2018, 135446/2018, 137605/2018, 137609/2018, 138856/2018, 138861/2018, 140746/2018, 143227/2018, 146057/2018, 152091/2018, 154433/2018, 154749/2018, 156503/2018, 156505/2018, 156964/2018, 161945/2018, 163248/2018, 163675/2018, 165056/2018, 168186/2018, 169415/2018, 169613/2018, 172228/2018, 173033/2018, 174865/2018, 179645/2018, 181362/2018, 181365/2018, 181491/2018, 181715/2018, 185510/2018, 185514/2018, 185798/2018, 374/2019, 6281/2019, 6282/2019, 6285/2019, 6286/2019, 7040/2019, 7529/2019, 8259/2019, 8260/2019, 9802/2019, 13175/2019, 13528/2019, 13529/2019, 14369/2019, 16636/2019, 18593/2019, 18595/2019, 21245/2019, 21443/2019, 28758/2019, 32985/2019, 38092/2019, 38101/2019, 45717/2019, 45892/2019, 48133/2019, 48140/2019, 50494/2019, 50673/2019, 52105/2019, 53879/2019, 53880/2019, 54332/2019, 54336/2019, 55240/2019, 55290/2019, 55921/2019, 55926/2019, 55930/2019, 56892/2019, 57258/2019, 57916/2019, 58590/2019, 58642/2019, 58648/2019, 58660/2019, 58661/2019, 60421/2019, 61391/2019, 63137/2019, 66978/2019, 66979/2019, 68249/2019, 68982/2019, 69987/2019, 70159/2019, 70637/2019, 71032/2019, 71035/2019, 71647/2019, 71649/2019, 71855/2019, 73680/2019, 73996/2019, 74001/2019, 74906/2019)**

**WITH**

**W.P.(C) No. 947/2017 (X)  
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 100453/2017  
FOR CLARIFICATION/DIRECTION ON IA 6312/2018)**

**W.P.(C) No. 971/2017 (X)  
FOR FOR CLARIFICATION/DIRECTION ON IA 102714/2017 FOR APPLICATION  
FOR RECTIFICATION ON IA 138075/2018 FOR CLARIFICATION/DIRECTION ON  
IA 146553/2018 IA No. 138075/2018 - APPLICATION FOR RECTIFICATION  
IA No. 102714/2017 - CLARIFICATION/DIRECTION IA No. 146553/2018 -  
CLARIFICATION/DIRECTION**

**W.P.(C) No. 942/2017 (PIL-W)  
FOR FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 100082/2017 FOR  
CLARIFICATION/DIRECTION ON IA 7366/2018  
FOR CLARIFICATION/DIRECTION ON IA 35933/2018 FOR  
INTERVENTION/IMPLEADMENT ON IA 37155/2018 FOR [I/A ON BEHALF OF  
RESP. NO 13 SEEKING PERMISSION TO PURSUE COMPANY APPLI. NO. 17(P.B)  
OF 2018 AND] ON IA 41987/2018 IA No. 100082/2017 - APPROPRIATE  
ORDERS/DIRECTIONS IA No. 7366/2018 - CLARIFICATION/DIRECTION IA No.  
35933/2018 - CLARIFICATION/DIRECTION IA No. 41987/2018 - I/A ON  
BEHALF OF RESP. NO 13 SEEKING PERMISSION TO PURSUE COMPANY APPLI.  
NO. 17(P.B) OF 2018 AND IA No. 37155/2018 -  
INTERVENTION/IMPLEADMENT**

**SLP(C) No. 1879/2018 (XVII)**

**W.P.(C) No. 1041/2017 (X)**

FOR FOR ON IA 109963/2017 FOR CLARIFICATION/DIRECTION ON IA 25742/2018 FOR CLARIFICATION/DIRECTION ON IA 35467/2018 FOR [I/A FOR TAKING THE JOINT INSPECTION REPORT DATED 20.03.2018 ON RECORD] ON IA 51140/2018 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 60314/2018 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 64019/2018 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 96101/2018 FOR CLARIFICATION/DIRECTION ON IA 117300/2018 FOR CLARIFICATION/DIRECTION ON IA 157309/2018 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 179445/2018 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 8308/2019, FOR impleading party ON IA 13503/2019 FOR INTERVENTION/IMPLEADMENT ON IA 13503/2019 FOR CLARIFICATION/DIRECTION ON IA 13505/2019 FOR impleading party ON IA 70679/2019 FOR INTERVENTION/IMPLEADMENT ON IA 70679/2019 FOR impleading party ON IA 70687/2019 FOR INTERVENTION/IMPLEADMENT ON IA 70687/2019 FOR impleading party ON IA 70691/2019 FOR INTERVENTION/IMPLEADMENT ON IA 70691/2019 FOR impleading party ON IA 70694/2019 FOR INTERVENTION/IMPLEADMENT ON IA 70694/2019 FOR impleading party ON IA 70699/2019 FOR INTERVENTION/IMPLEADMENT ON IA 70699/2019 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 71082/2019 IA No. 179445/2018 - APPROPRIATE ORDERS/DIRECTIONS IA No. 96101/2018 - APPROPRIATE ORDERS/DIRECTIONS IA No. 8308/2019 - APPROPRIATE ORDERS/DIRECTIONS IA No. 71082/2019 - APPROPRIATE ORDERS/DIRECTIONS IA No. 25742/2018 - CLARIFICATION/DIRECTION IA No. 157309/2018 - CLARIFICATION/DIRECTION IA No. 117300/2018 - CLARIFICATION/DIRECTION IA No. 13505/2019 - CLARIFICATION/DIRECTION IA No. 35467/2018 - CLARIFICATION/DIRECTION IA No. 51140/2018 - I/A FOR TAKING THE JOINT INSPECTION REPORT DATED 20.03.2018 ON RECORD IA No. 70699/2019 - INTERVENTION/IMPLEADMENT IA No. 70694/2019 - INTERVENTION/IMPLEADMENT, IA No. 70691/2019 - INTERVENTION/IMPLEADMENT IA No. 70687/2019 - INTERVENTION/IMPLEADMENT IA No. 70679/2019 - INTERVENTION/IMPLEADMENT IA No. 13503/2019 - INTERVENTION/IMPLEADMENT IA No. 64019/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 60314/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

W.P.(C) No. 1018/2017 (X)  
(FOR CLARIFICATION/DIRECTION ON IA 124195/2017  
FOR CLARIFICATION/DIRECTION ON IA 7355/2018  
FOR CLARIFICATION/DIRECTION ON IA 67845/2018)

W.P.(C) No. 1116/2017 (X)  
(FOR impleading party ON IA 64164/2018  
FOR INTERVENTION APPLICATION ON IA 93273/2018  
FOR INTERVENTION APPLICATION ON IA 95140/2018  
FOR impleading party ON IA 18171/2019  
FOR impleading party ON IA 23174/2019)

W.P.(C) No. 1144/2017 (X)  
(IA FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 124701/2017)

W.P.(C) No. 1156/2017 (X)  
and FOR CLARIFICATION/DIRECTION ON IA 36571/2018 FOR impleading party ON IA 64349/2018 FOR INTERVENTION/IMPLEADMENT ON IA 64349/2018 FOR impleading party ON IA 102536/2018 FOR INTERVENTION/IMPLEADMENT ON IA 102536/2018 FOR impleading party ON IA 105239/2018 FOR MODIFICATION OF COURT ORDER ON IA 126890/2018 FOR impleading party ON IA 145001/2018 FOR CLARIFICATION/DIRECTION ON IA 145019/2018 FOR impleading party ON IA 159360/2018 FOR impleading party ON IA 34225/2019 FOR impleading party ON IA 34231/2019 FOR impleading party ON IA 70181/2019 FOR impleading party ON IA 70189/2019 IA No. 36571/2018 - CLARIFICATION/DIRECTION IA No. 145019/2018 - CLARIFICATION/DIRECTION IA No. 64349/2018 - INTERVENTION/IMPLEADMENT IA No. 34231/2019 - INTERVENTION/IMPLEADMENT IA No. 34225/2019 - INTERVENTION/IMPLEADMENT IA No. 159360/2018 - INTERVENTION/IMPLEADMENT IA No. 145001/2018 - INTERVENTION/IMPLEADMENT IA No. 105239/2018 - INTERVENTION/IMPLEADMENT IA No. 70189/2019 - INTERVENTION/IMPLEADMENT IA No. 102536/2018 - INTERVENTION/IMPLEADMENT IA No. 70181/2019 - INTERVENTION/IMPLEADMENT IA No. 126890/2018 - MODIFICATION OF COURT ORDER

W.P.(C) No. 1206/2017 (X)  
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 135678/2017 FOR impleading party ON IA 64361/2018)

W.P.(C) No. 8/2018 (X)

W.P.(C) No. 1242/2017 (X)

W.P.(C) No. 58/2018 (X)  
(FOR CLARIFICATION/DIRECTION ON IA 113352/2018 FOR CLARIFICATION/DIRECTION ON IA 138706/2018 FOR impleading party ON IA 159369/2018 FOR impleading party ON IA 34234/2019 FOR impleading party ON IA 70203/2019)

W.P.(C) No. 21/2018 (X)  
(FOR CLARIFICATION/DIRECTION ON IA 152628/2018 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 35623/2019 FOR impleading party ON IA 50193/2019 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 50202/2019)

W.P.(C) No. 52/2018 (X)  
FOR FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 25842/2018 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 96112/2018 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 125396/2018 FOR impleading party ON IA 156249/2018 FOR CLARIFICATION/DIRECTION ON IA 171492/2018 FOR CLARIFICATION/DIRECTION ON IA 171497/2018 FOR CLARIFICATION/DIRECTION ON IA 174512/2018 FOR impleading party ON IA 183354/2018 FOR APPROPRIATE



ORDERS/DIRECTIONS ON IA 183355/2018 FOR impleading party ON IA 2024/2019 FOR CLARIFICATION/DIRECTION ON IA 2048/2019 FOR impleading party ON IA 12715/2019 FOR CLARIFICATION/DIRECTION ON IA 12716/2019 FOR impleading party ON IA 34226/2019 FOR impleading party ON IA 70201/2019 FOR impleading party ON IA 70209/2019 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 71057/2019 FOR impleading party ON IA 71065/2019 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 71069/2019 FOR impleading party ON IA 71077/2019 FOR impleading party ON IA 71881/2019 IA No. 96112/2018 - APPROPRIATE ORDERS/DIRECTIONS IA No. 25842/2018 - APPROPRIATE ORDERS/DIRECTIONS IA No. 183355/2018 - APPROPRIATE ORDERS/DIRECTIONS IA No. 71057/2019 - APPROPRIATE ORDERS/DIRECTIONS IA No. 125396/2018 - APPROPRIATE ORDERS/DIRECTIONS IA No. 71069/2019 - APPROPRIATE ORDERS/DIRECTIONS IA No. 174512/2018 - CLARIFICATION/DIRECTION IA No. 171497/2018 - CLARIFICATION/DIRECTION IA No. 171492/2018 - CLARIFICATION/DIRECTION IA No. 12716/2019 - CLARIFICATION/DIRECTION IA No. 2048/2019 - CLARIFICATION/DIRECTION IA No. 2024/2019 - INTERVENTION/IMPLEADMENT IA No. 71065/2019 - INTERVENTION/IMPLEADMENT IA No. 183354/2018 - INTERVENTION/IMPLEADMENT IA No. 70209/2019 - INTERVENTION/IMPLEADMENT, IA No. 70201/2019 - INTERVENTION/IMPLEADMENT IA No. 34226/2019 - INTERVENTION/IMPLEADMENT IA No. 71881/2019 - INTERVENTION/IMPLEADMENT IA No. 156249/2018 - INTERVENTION/IMPLEADMENT IA No. 12715/2019 - INTERVENTION/IMPLEADMENT IA No. 71077/2019 - INTERVENTION/IMPLEADMENT

W.P.(C) No. 91/2018 (X)

FOR CLARIFICATION/DIRECTION ON IA 94876/2018 FOR impleading party ON IA 153832/2018 FOR INTERVENTION/IMPLEADMENT ON IA 153832/2018 FOR impleading party ON IA 156025/2018 FOR INTERVENTION/IMPLEADMENT ON IA 156025/2018 FOR impleading party ON IA 159344/2018 FOR INTERVENTION/IMPLEADMENT ON IA 159344/2018 FOR impleading party ON IA 183565/2018 FOR INTERVENTION/IMPLEADMENT ON IA 183565/2018 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 183569/2018 FOR impleading party ON IA 34223/2019 FOR INTERVENTION/IMPLEADMENT ON IA 34223/2019 FOR impleading party ON IA 47139/2019 FOR INTERVENTION/IMPLEADMENT ON IA 47139/2019 FOR impleading party ON IA 54905/2019 FOR INTERVENTION/IMPLEADMENT ON IA 54905/2019 FOR impleading party ON IA 56147/2019 FOR INTERVENTION/IMPLEADMENT ON IA 56147/2019 FOR impleading party ON IA 56163/2019 FOR INTERVENTION/IMPLEADMENT ON IA 56163/2019 FOR impleading party ON IA 56169/2019 FOR INTERVENTION/IMPLEADMENT ON IA 56169/2019 FOR impleading party ON IA 58072/2019 FOR INTERVENTION/IMPLEADMENT ON IA 58072/2019 FOR impleading party ON IA 58080/2019 FOR INTERVENTION/IMPLEADMENT ON IA 58080/2019 FOR impleading party ON IA 58087/2019 FOR INTERVENTION/IMPLEADMENT ON IA 58087/2019 FOR impleading party ON IA 58094/2019 FOR INTERVENTION/IMPLEADMENT ON IA 58094/2019 FOR impleading party ON IA 58117/2019 FOR INTERVENTION/IMPLEADMENT ON IA 58117/2019 FOR impleading party ON IA 58125/2019 FOR INTERVENTION/IMPLEADMENT ON IA 58125/2019 FOR

impleading party ON IA 64688/2019 FOR INTERVENTION/IMPLEADMENT ON  
IA 64688/2019 FOR impleading party ON IA 70228/2019 FOR  
INTERVENTION/IMPLEADMENT ON IA 70228/2019 FOR INTERVENTION  
APPLICATION ON IA 73678/2019 IA No. 183569/2018 - APPROPRIATE  
ORDERS/DIRECTIONS IA No. 94876/2018 - CLARIFICATION/DIRECTION IA  
No. 73678/2019 - INTERVENTION APPLICATION IA No. 153832/2018 -  
INTERVENTION/IMPLEADMENT IA No. 56147/2019 -  
INTERVENTION/IMPLEADMENT IA No. 58125/2019 -  
INTERVENTION/IMPLEADMENT IA No. 54905/2019 -  
INTERVENTION/IMPLEADMENT IA No. 58117/2019 -  
INTERVENTION/IMPLEADMENT IA No. 47139/2019 -  
INTERVENTION/IMPLEADMENT IA No. 58094/2019 -  
INTERVENTION/IMPLEADMENT IA No. 34223/2019 -  
INTERVENTION/IMPLEADMENT IA No. 58087/2019 -  
INTERVENTION/IMPLEADMENT IA No. 58080/2019 -  
INTERVENTION/IMPLEADMENT IA No. 75203/2019 -  
INTERVENTION/IMPLEADMENT IA No. 183565/2018 -  
INTERVENTION/IMPLEADMENT IA No. 58072/2019 -  
INTERVENTION/IMPLEADMENT IA No. 159344/2018 -  
INTERVENTION/IMPLEADMENT IA No. 56169/2019 -  
INTERVENTION/IMPLEADMENT IA No. 70228/2019 -  
INTERVENTION/IMPLEADMENT IA No. 156025/2018 -  
INTERVENTION/IMPLEADMENT IA No. 56163/2019 -  
INTERVENTION/IMPLEADMENT IA No. 64688/2019 -  
INTERVENTION/IMPLEADMENT

W.P.(C) No. 56/2018 (X)  
(FOR impleading party ON IA 159391/2018  
FOR impleading party ON IA 34222/2019  
FOR impleading party ON IA 70171/2019)

W.P.(C) No. 57/2018 (X)  
(FOR CLARIFICATION/DIRECTION ON IA 64604/2018)

W.P.(C) No. 74/2018 (X)

W.P.(C) No. 134/2018 (X)  
(IA  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
27092/2018  
FOR MODIFICATION ON IA 124712/2018  
FOR CLARIFICATION/DIRECTION ON IA 130714/2018  
FOR MODIFICATION OF COURT ORDER ON IA 139175/2018  
FOR CLARIFICATION/DIRECTION ON IA 6737/2019  
FOR impleading party ON IA 47593/2019  
FOR INTERVENTION/IMPLEADMENT ON IA 47593/2019  
FOR CLARIFICATION/DIRECTION ON IA 58078/2019)

W.P.(C) No. 131/2018 (X)  
(IA FOR [APPLICATION FOR STAY/DIRECTIONS] ON IA 25109/2018  
FOR CLARIFICATION/DIRECTION ON IA 144548/2018)

W.P.(C) No. 160/2018 (X)  
(FOR [PERM TO FILE SUBSEQUENT EVENTS ON RECORD] ON IA 56300/2018  
FOR EXEMPTION FROM FILING O.T. ON IA 56301/2018  
FOR MODIFICATION ON IA 92782/2018  
FOR CLARIFICATION/DIRECTION ON IA 146516/2018)

W.P.(C) No. 164/2018 (X)  
( FOR impleading party ON IA 54777/2018  
FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON IA 54779/2018  
FOR impleading party ON IA 69072/2018  
FOR impleading party ON IA 112937/2018)

W.P.(C) No. 182/2018 (X)  
(FOR impleading party ON IA 68025/2018  
FOR INTERVENTION/IMPLEADMENT ON IA 68025/2018  
FOR CLARIFICATION/DIRECTION ON IA 68027/2018  
FOR impleading party ON IA 67618/2019  
FOR INTERVENTION/IMPLEADMENT ON IA 67618/2019  
FOR CLARIFICATION/DIRECTION ON IA 67627/2019)

W.P.(C) No. 199/2018 (X)

W.P.(C) No. 226/2018 (X)

W.P.(C) No. 245/2018 (X)  
(FOR INTERVENTION APPLICATION ON IA 89595/2018  
FOR CLARIFICATION/DIRECTION ON IA 89596/2018  
FOR impleading party ON IA 130699/2018  
FOR INTERVENTION/IMPLEADMENT ON IA 130699/2018  
FOR CLARIFICATION/DIRECTION ON IA 130704/2018  
FOR impleading party ON IA 25011/2019  
FOR INTERVENTION/IMPLEADMENT ON IA 25011/2019)

W.P.(C) No. 281/2018 (X)  
(IA FOR STAY APPLICATION ON IA 48296/2018)

W.P.(C) No. 306/2018 (X)  
( FOR EXEMPTION FROM FILING O.T. ON IA 51120/2018  
FOR CLARIFICATION/DIRECTION ON IA 110349/2018  
FOR CLARIFICATION/DIRECTION ON IA 174316/2018  
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 13338/2019  
FOR impleading party ON IA 71089/2019  
FOR INTERVENTION/IMPLEADMENT ON IA 71089/2019  
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 71092/2019)

W.P.(C) No. 298/2018 (X)  
(FOR INTERVENTION/IMPLEADMENT ON IA 70197/2019)

W.P.(C) No. 246/2018 (X)  
( FOR impleading party ON IA 64608/2018)



FOR INTERVENTION/IMPLEADMENT ON IA 64608/2018  
FOR impleading party ON IA 128936/2018  
FOR INTERVENTION/IMPLEADMENT ON IA 128936/2018  
FOR impleading party ON IA 52940/2019  
FOR INTERVENTION/IMPLEADMENT ON IA 52940/2019)

W.P.(C) No. 267/2018 (X)  
(FOR impleading party ON IA 88092/2018  
FOR INTERVENTION/IMPLEADMENT ON IA 88092/2018  
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 88108/2018  
FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON IA 91055/2018  
FOR impleading party ON IA 112924/2018  
FOR INTERVENTION/IMPLEADMENT ON IA 112924/2018  
FOR impleading party ON IA 8035/2019  
FOR INTERVENTION/IMPLEADMENT ON IA 8035/2019)

W.P.(C) No. 288/2018 (X)

FOR FOR impleading party ON IA 72685/2018 FOR  
INTERVENTION/IMPLEADMENT ON IA 72685/2018 FOR  
CLARIFICATION/DIRECTION ON IA 72686/2018 FOR impleading party ON IA  
73759/2018 FOR INTERVENTION/IMPLEADMENT ON IA 73759/2018 FOR  
INTERVENTION APPLICATION ON IA 119574/2018 FOR impleading party ON  
IA 5585/2019 FOR INTERVENTION/IMPLEADMENT ON IA 5585/2019 FOR  
CLARIFICATION/DIRECTION ON IA 5615/2019 FOR impleading party ON IA  
13161/2019 FOR INTERVENTION/IMPLEADMENT ON IA 13161/2019 FOR  
CLARIFICATION/DIRECTION ON IA 13163/2019 FOR impleading party ON IA  
22094/2019 FOR INTERVENTION/IMPLEADMENT ON IA 22094/2019 FOR  
impleading party ON IA 39338/2019 FOR INTERVENTION/IMPLEADMENT ON  
IA 39338/2019 FOR INTERVENTION APPLICATION ON IA 69145/2019 FOR  
CLARIFICATION/DIRECTION ON IA 69146/2019 Relief : To declare sec.  
6,7,10,33,53 and 238 of Insolvency and Bankruptcy code as  
ultravires IA No. 72686/2018 - CLARIFICATION/DIRECTION IA No.  
13163/2019 - CLARIFICATION/DIRECTION IA No. 5615/2019 -  
CLARIFICATION/DIRECTION IA No. 69146/2019 - CLARIFICATION/DIRECTION  
IA No. 119574/2018 - INTERVENTION APPLICATION IA No. 69145/2019 -  
INTERVENTION APPLICATION, IA No. 39338/2019 -  
INTERVENTION/IMPLEADMENT IA No. 72685/2018 -  
INTERVENTION/IMPLEADMENT IA No. 22094/2019 -  
INTERVENTION/IMPLEADMENT IA No. 13161/2019 -  
INTERVENTION/IMPLEADMENT  
IA No. 5585/2019 - INTERVENTION/IMPLEADMENT IA No. 73759/2018 -  
INTERVENTION/IMPLEADMENT

W.P.(C) No. 460/2018 (X)  
(FOR INTERVENTION APPLICATION ON IA 73572/2019  
FOR INTERVENTION APPLICATION ON IA 73588/2019  
FOR INTERVENTION APPLICATION ON IA 73659/2019)

W.P.(C) No. 353/2018 (X)  
(FOR STAY APPLICATION ON IA 57585/2018)

W.P.(C) No. 378/2018 (X)

W.P.(C) No. 742/2018 (X)  
(FOR CLARIFICATION/DIRECTION ON IA 70367/2019)

W.P.(C) No. 829/2018 (X)  
FOR GRANT OF INTERIM RELIEF ON IA 95096/2018 FOR impleading party  
ON IA 96559/2018 FOR INTERVENTION/IMPLEADMENT ON IA 96559/2018 FOR  
impleading party ON IA 105207/2018 FOR INTERVENTION/IMPLEADMENT ON  
IA 105207/2018 FOR impleading party ON IA 133899/2018,  
FOR INTERVENTION/IMPLEADMENT ON IA 133899/2018 FOR impleading party  
ON IA 133904/2018 FOR INTERVENTION/IMPLEADMENT ON IA 133904/2018  
FOR impleading party ON IA 150545/2018 FOR INTERVENTION/IMPLEADMENT  
ON IA 150545/2018 FOR impleading party ON IA 10107/2019 FOR  
INTERVENTION/IMPLEADMENT ON IA 10107/2019 FOR impleading party ON  
IA 28747/2019 FOR INTERVENTION/IMPLEADMENT ON IA 28747/2019 IA No.  
95096/2018 - GRANT OF INTERIM RELIEF IA No. 96559/2018 -  
INTERVENTION/IMPLEADMENT IA No. 28747/2019 -  
INTERVENTION/IMPLEADMENT IA No. 10107/2019 -  
INTERVENTION/IMPLEADMENT IA No. 150545/2018 -  
INTERVENTION/IMPLEADMENT IA No. 133904/2018 -  
INTERVENTION/IMPLEADMENT IA No. 133899/2018 -  
INTERVENTION/IMPLEADMENT IA No. 105207/2018 -  
INTERVENTION/IMPLEADMENT

W.P.(C) No. 866/2018 (X)  
( FOR EXEMPTION FROM FILING O.T. ON IA 100428/2018  
FOR CLARIFICATION/DIRECTION ON IA 5789/2019  
FOR EXEMPTION FROM FILING O.T. ON IA 5791/2019  
FOR INTERVENTION APPLICATION ON IA 73652/2019)

SMC(Cr1) No. 4/2018 (XVII)

W.P.(C) No. 1397/2018 (X)

W.P.(C) No. 502/2019 (X)  
(FOR ADMISSION and IA No.63194/2019-STAY APPLICATION and IA  
No.63192/2019-EXEMPTION FROM FILING O.T.)

Date : 08-05-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA  
HON'BLE MR. JUSTICE UDAY UMESH LALIT

Counsel for parties

Mr. Maninder Singh, ASG  
Mr. Biswajit Dubey, Adv.  
Ms. Srideepa Bhattacharyya, Adv.  
Mr. Aditya Marwah, Adv.

Ms. Surabhi Khattar, Adv.  
Mr. Manpreet Lamba, Adv.  
For M/s. Cyril Amarchand Mangaldas

Mr. Vikramjit Banerjee, ASG  
Ms. V. Mohana, Sr. Adv.  
Mr. Vibhu Shanker Mishra, Adv.  
Mr. Mukul Singh, Adv.  
Mr. B.V. Balramdas, Adv.  
Mr. Mukul Singh, Adv.  
Ms. Ankita Shrama, Adv.  
Ms. Nikita Capoor, Adv.  
Mr. Prashant Singh, Adv.  
Mr. Arvind Kumar Sharma, Adv.  
Mr. Raj Bahadur, Adv.  
Mr. Vikrant Yadav, Adv.

Mr. Vikas Singh, Sr. Adv.  
Mrs. Misha Rohatgi, AOR  
Mr. Lalit Mohan, Adv.  
Mr. Johnson, Adv.

Mr. Gaurav Bhatia, Sr. Adv.  
Mr. Manoj Singh, Adv.  
Mr. Abhishek Sharma, Adv.  
Mr. Utkarsh Jaiswal, Adv.  
Mr. Himanshu Shekhar Tripathi, Adv.  
Mr. Rohitash Kumar Sharma, Adv.  
Mr. Gaurav Goel, Adv.

Mr. Shyam Divan, Sr. Adv.  
Mr. Arpit Rai, Adv.  
Mr. Aviral Kashyap, AOR  
Ms. Akansha Goyal, Adv.

Ms. Vibha Datta Makhija, Adv.  
Mr. Rishi Matoliya, AOR  
Ms. Sumati Sharma, Adv.

Mr. Krishnan Venugopal, Sr. Adv.  
Mr. Kumar Mihir, Adv.  
Mr. Sukant Vikram, AOR

Mr. K.S. Namdar, Sr. Adv.  
Mr. Hitesh Kumar Sharma, Adv.  
Mr. S.K. Rajora, Adv.  
Mr. Rajesh Kumar Gupta, AOR

Mr. S.B. Upadhyay, Sr. Adv.  
Mr. Krishnam Mishra, Adv.  
Mr. Pranam Kr. Mishra, Adv.

Mr. Nishant Kumar, Adv.  
Ms. Anisha Upadhyay, AOR

Mr. Debal Kr. Banerji, Sr. Adv.  
Mr. Vishnu Sharma, AOR  
Mr. Sourav Roy, Adv.  
Ms. Anupama Sharma, Adv.  
Mr. Prahant Kumar, Adv.  
Mr. Ashutosh Kumar, Adv.  
Mr. Gaurav Majumder, Adv.

Ms. Geeta Luthra, Sr. Adv.  
Mr. Alok Kumar Aggarwal, Adv.  
Ms. Anushruti, Adv.  
Ms. Pavni Poddar, Adv.  
Mr. Kushagra Nigam, Adv.  
Ms. Kritika Singh, Adv.  
Mr. Gaurav Goel, AOR  
Mr. Manoj Singh, Adv.  
Mr. Altamish Siddiki, Adv.  
Mr. Abhishek, Adv.  
Mr. Prateek Yadav, Adv.  
Mr. Anshul Duggal, Adv.

Mr. P.N. Mishra, Sr. Adv.  
Mr. Niraj Gupta, AOR  
Mr. Fuzaail Khan, Adv.  
Mr. J. Abbas, Adv.  
Ms. Shefali Jain, Adv.

Mr. Rakesh Khanna, Sr. Adv.  
Mrs. Anushree Gupta, Adv.  
Mr. Niraj Gupta, AOR  
Mr. Umair Ahmad Siddiqui, Adv.

Mr. Siddartha Dave, Sr. Adv.  
Mr. Krishnam Mishra, Adv.  
Mr. Shashank Singh, Adv.  
Mr. Mohd. Waqous, Adv.  
Mr. Zooshan Khan, Adv.  
Mr. Kabir Dixit, AOR

Mr. Amit Sibal, Sr. Adv.  
Mr. S.S. Ray, Adv.  
Mr. Manmeet Singh, Adv.  
Mr. Anugrah Robin Frey, Adv.  
Mr. Ankrit Gupta, Adv.  
Ms. Rakhi Ray, AOR

Mr. K.K. Rai, Sr. Adv.  
Mr. S.K. Pandey, Adv.  
Mr. Anshul Rai, Adv.

Mr. Chandrashekhar A. Chakalabbi, Adv.  
Mr. Awanish Kumar, Adv.  
Mr. Ramkrishna Veerendra, Adv.  
For M/s. Dharmaprabhas Law Associates

Mr. Rakesh Munjal, Sr. Adv.  
Mr. Vivek Narayan Sharma, AOR

Mr. Rakesh Khanna, Sr. Adv.  
Mr. Abhishek Aggarwal, Adv.  
Mr. Atul Sharma, Adv.

Mr. Neeraj Kishan Kaul, Sr. Adv.  
Mr. Manmeet Singh, Adv.  
Mr. A. Robin Frey, Adv.  
Mr. Anukrit Gupta, Adv.  
Ms. Rakhi Ray, Adv.

Mr. Shyam Divan, Sr. Adv.  
Mr. Nikhil Nayyar, Sr. Adv.  
Mr. Mishra Saurabh, AOR  
Mr. Anshuman Dwivedi, Adv.

Mr. M.L. Lahoty, Adv.  
Mr. Paban K. Sharma, Adv.  
Mr. Anchit Sripat, Adv.  
Mr. Himanshu Shekhar, AOR  
Mr. Sukant Vikram, Adv.  
Mr. Joby Varghese, Adv.  
Mr. Abhinav Ankt, Adv.

Ms. Indrani Mukherjee, Adv.  
Ms. Tatini Basu, Adv.

Ms. Rajkumari Banja, AOR  
Mr. Nitin Bajpai, Adv.  
Mr. Syed K. Ali, Adv.  
Ms. Rajkumari Banju, Adv.

Mr. Rohit Sharma, Adv.  
Mr. Atul Agarwal, Adv.  
Mr. Rounak Nayar, Adv.  
Mr. Anshul Chowdhary, Adv.  
Mr. Kumar Dushyant Singh, Adv.

Mr. Shadan Farsat, Adv.  
Ms. Jahnavi Sindhu, Adv.  
Ms. Shruti Narayan, Adv.

Mr. Ranjan Ku. Pandey, Adv.  
Mr. Sandeep Bist, Adv.  
Mr. Anuj Tiwari, Adv.



Ms. Shobha Gupta, AOR  
Mr. Joyshree Barman, Adv.

Mr. Tahir Ashraf Siddiqui, Adv.

Mr. Ali Chaudhary, Adv.  
Mr. Azeem Kalebude, Adv.

Mr. Jamnesh Kumar, Adv.  
Mr. Himanshu Shekhar, Adv.

Mr. A.D.N. Rao, Adv.  
Mr. A. Venkatesh, Adv.  
Mr. Rahul Mishra, Adv.

Mr. Rohit Singh, Adv.  
Ms. Prerna Mehta, Adv.

Ms. Gargi Khanna, Adv.

Mr. Rajul Shrivastav, Adv.  
Mr. Mohit D. Ram, Adv.

Mr. Naresh Kaushik, Adv.  
Mr. Manoj Joshi, Adv.  
Mr. B. Purushothama Reddy, Adv.  
Mr. Rahul Sharma, Adv.  
Mr. Omung Raj Gupta, Adv.  
Mr. Devik Singh, Adv.  
Mr. Lakshay Juneja, Adv.  
Ms. Lalita Kaushik, AOR

Ms. Priyanka Das, Adv.  
Mr. Somiran Sharma, Adv.  
Ms. Sheena Taqui, Adv.  
Ms. Ragini Pandey, Adv.

Mr. Gudipati G. Kashyap, Adv.  
Ms. Apoorva Pandey, Adv.  
Ms. T. Archana, Adv.

Mr. Rajinder Wali, Adv.  
Mr. B.K. Satija, Adv.

Mr. Anurag Tandon, Adv.  
Ms. Sonam Gupta, Adv.

Mr. Kumar Sudeep, Adv.  
Mr. Somesh Chandra Jha, Adv.

Ms. Neha Chaudhary, Adv.

Mr. Sunil K. Khatri, Adv.  
Ms. Shaila Arora, Adv.  
Mr. Badri Prasad Singh, Adv.

Mr. Arvind Kumar, Adv.  
Mr. Manish S. Verma, Adv.

Ms. Astha Sharma, Adv.  
Mr. Shivam Sharma, Adv.  
Ms. Dimple Nagpal, Adv.

Mr. V. Shekhar, Sr. Adv.  
Mr. Abhigya, AOR  
Ms. Sunita Yadav, Adv.  
Ms. Sheetal Rajput, Adv.

Mr. Satyabrata Panda, Adv.  
Mr. Shashwat Panda, Adv.  
Mr. Manoranjan P., Adv.  
Mr. Tejaswi Kumar Pradhan, AOR

Mr. Dinesh K. Garg, Adv.  
Mr. Abhishek Garg, Adv.  
Mr. Dhananjay Garg, Adv.  
Mr. Deepak Mishra, Adv.  
Mr. Ramdhir Kumar Sinha, Adv.

Mr. Vivek Srivastava, Adv.  
Mr. Ravi Bhushan Upadhyay, Adv.

Mr. Gajanand Kirodiwal, Adv.  
Ms. Anisha Mathur, Adv.  
Mr. Saarthak Bansal, Adv.  
Ms. Manju Jetley, Adv.

Mrs. Veera Kaul Singh, AOR  
Ms. Vijaya Singh, Adv.  
Ms. Akansha Singh, Adv.  
Ms. Aishwarya Mishra, Adv.

Mr. T.K. Joseph, Adv.  
Mr. P.K. Jayakrishna, AOR

Mr. Sandeep Jha, Adv.  
Mr. Ram Ekbal Roy, Adv.  
Mr. Binay Kr. Das, Adv.

Mr. Manoj Sharma, Adv.  
Mr. Kapil Kaushik, Adv.  
Mr. Roopansh Poorohit, Adv.

Mr. E.R. Sumathy, Adv.  
Ms. Svita Aggarwal, Adv.  
Ms. Kapnana Kalra, Adv.

Mr. Sanjay Kumar Visen, Adv.  
Ms. Ritu Rastogi, Adv.  
Ms. Sasmita Tripathy, Adv.

Mr. Sanjeev Singh, Adv.  
Ms. Amisha Agarwal, Adv.  
Mr. Dushansho Polo, Adv.

Ms. Pallavi Pratap, AOR  
Ms. Shikha Shrivastav, Adv.  
Ms. Shweta M., Adv.  
Ms. Neena Singh, Adv.

Mr. Nitin Jain, Adv.  
Mr. Aneesh Mittal, Adv.

Mr. Abhishek Agarwal, AOR  
Mr. Atul Sharma, Adv.

Mr. Arunav Tewari, Adv.  
Ms. Mona K. Rajvanshi, Adv.

Mr. Paras Choudhary, Adv.  
Mr. Vishal Gupta, Adv.

Mr. Manish Kumar Saran, AOR  
Mr. Shadan Farasat, AOR  
Mr. Sukant Vikram, AOR  
Mr. R. Sathish, AOR

Mrs. Indra Sawhney, Adv.

Ms. Sayaree Basu Mallik, AOR  
Mr. Amit Pawan, AOR  
Mr. Rameshwar Prasad Goyal, AOR  
Mr. Prithvi Pal, AOR  
Mr. Shishir Pinaki, AOR  
Mr. Shovan Mishra, AOR

Mr. Raj Kamal, AOR  
Mr. D.K. Sharma, Adv.  
Maheen Pradhan, Adv.  
Mr. Varun Tyagi, Adv.  
Mr. Siddhant Sharma, Adv.  
Mr. Mayank Sharma, Adv.

Mr. Gopal Jha, AOR  
Mr. Aniruddha P. Mayee, AOR

Mr. Binay Kumar Das, AOR  
Mr. G. Balaji, AOR  
Mr. A. P. Mohanty, AOR  
Mr. Abdul Azeem Kalebudde, AOR

Mr. Kumar Mihir, Adv.  
Ms. Shayeree Basu Malik, Adv.

Mr. G.C. Tyagi, Adv.  
Mr. Kailash Prashad Pandey, AOR

Mr. Ashok Kumar Singh, AOR  
Ms. Jasmine Damkewala, AOR

Ms. Sangeeta Singh, Adv.  
Mr. Prakash Ranjan Nayak, AOR

Mr. Suchit Mohanty, Adv.  
Vandana Kaushal Nee Mohanty, Adv.  
Mr. Sibho Sankar Mishra, AOR

Ms. E. R. Sumathy, AOR

Dr. Alok K. Sharma, Adv.  
Mr. Naresh Kumar, AOR

Mr. Ravindra Kumar, AOR  
Mr. Rabin Majumder, AOR  
Mr. Akhilesh Kumar Pandey, AOR  
Mr. Naveen Kumar, AOR  
Ms. Tatini Basu, AOR  
Mr. T. Mahipal, AOR  
Ms. Atishi Dipankar, AOR  
Mr. Ajit Sharma, AOR  
Mr. Gaurav Bhatia, AOR  
Mr. Satish Pandey, AOR

Mr. Shashank Singh, Adv.  
Mr. Krishanu Mishra, Adv.  
Mr. Kabir Dixit, AOR

Mr. Ashwarya Sinha, AOR  
Mr. Gaurav Goel, AOR  
Mr. Mukesh Kumar Maroria, AOR

Mr. Jaibir Singh Nayar, Adv.  
Mr. Akash Nayar, Adv.  
Ms. S. Ganguly, Adv.  
Mr. Siddhartha Jha, AOR

Ms. Rashmi Singh, AOR  
Mr. Ashwani Bhardwaj, AOR

Mr. Tahir Ashraf Siddiqui, AOR  
Mr. Kaushal Yadav, AOR  
Ms. Veera Kaul Singh, AOR  
Mr. Sanand Ramakrishnan, AOR  
Mr. Ritesh Agrawal, AOR  
Mr. Raj Kamal, AOR

Mrs. Anil Katiyar, AOR  
Mr. R.R. Rajesh, Adv.  
Mr. Raj Bahadur, Adv.

Mr. Gaurav, AOR  
Mr. Prakash Kumar Singh, AOR  
Mr. Pawanshree Agrawal, AOR  
Mr. Dharmendra Kumar Sinha, AOR  
Ms. Astha Sharma, AOR

Mr. S. K. Verma, AOR  
Ms. Prerna Mehta, AOR  
Ms. Rajkumari Banju, AOR  
Ms. Amita Singh Kalkal, AOR  
Mr. Divyakant Lahoti, AOR

Dr. Shashwat Bajpai, Adv.  
Mr. Sharad Agarwal, Adv.  
Mr. Rohit Amit Sthalekar, AOR

Mr. S.S. Ray, Adv.  
Mr. Vaibhav Gulia, Adv.  
Ms. Praveena Gautam, AOR

Mr. Aman Gupta, AOR  
Mr. Dhananjay Garg, AOR  
Mr. Rameshwar Prasad Goyal, AOR  
Mr. Talha Abdul Rahman, AOR

Mr. Kunal Mimani, Adv.  
Ms. Vishrutyi Sahni, Adv.  
Mr. Dheeraj Nair, AOR

Ms. Sonam Gupta, AOR  
Mr. Smarhar Singh, AOR

Mr. Virender Goswami, Adv.  
Mr. Gautam Narayan, Adv.  
Ms. Soni Singh, Adv.  
Mr. Shamik Saha, Adv.

Mr. Manu Nair, Adv.  
Mr. S.S. Shroff, AOR

Mr. Pradeep Misra, AOR



Mr. Daleep D., Adv.  
Mr. Suraj Singh, Adv.

Ms. Pallavi Pratap, AOR

Mr. Avneesh Arputham, AOR  
Ms. Anuradha Arputham, Adv.

Mr. Sureshan P., AOR  
Mr. Badri Prasad Singh, AOR  
Mr. Aakarshan Aditya, AOR  
Mr. Somesh Chandra Jha, AOR  
Ms. Sujata Kurdukar, AOR  
Mr. Roopansh Purohit, AOR

Mr. Gautam Das, AOR  
Mr. Lalit Rana, Adv.  
Mr. C.M. Gopal, Adv.  
Mr. Sunil Kumar Sethi, Adv.  
Ms. Subasini S., Adv.

Ms. Kamakshi S. Mehlwal, AOR  
Ms. Charu Mathur, AOR  
Mr. Anil Kumar Mishra-I, AOR  
Ms. Indra Sawhney, AOR  
Mr. Mohit D. Ram, AOR

Mr. Veer P. Singh, Adv.  
Mr. R.D. Upadhyay, AOR

Mr. Sumit Sinha, AOR  
Ms. Manju Jetley, AOR

Ms. Payal Kakra, Adv.  
Mr. Sushant Chaturvedi, Adv.  
Mr. Ajay Pratap Singh, Adv.  
Ms. Anindita Pujari, AOR

Mr. Kumar Dushyant Singh, AOR  
Mrs. Gargi Khanna, AOR  
Mr. Ranjan Kumar Pandey, AOR  
Mr. Mishra Saurabh, AOR  
Mr. Abhimanue Shrestha, AOR  
Mr. Anoop Prakash Awasthi, AOR  
Ms. Anannya Ghosh, AOR  
Mr. Brijesh Kumar Tamber, AOR  
Ms. Shobha Gupta, AOR  
Mr. Sanjay Kumar Visen, AOR  
Mr. Sudhansu Palo, AOR

Mr. Abhitosh Pratap Singh, Adv.  
Mrs. Swarupama Chaturvedi, AOR

**Ms. Aparna Trivedi, Adv.**

**Ms. Hima Lawrence, AOR**

**Mr. Vikram, Adv.**

**Mr. Anurag Rana, Adv.**

**Ms. Nikita Tyagi, Adv.**

**Mr. Ravindra Sadanand Chingale, AOR**

**Mr. Brijesh Panchal, Adv.**

**Mr. Vinod Yadav, Adv.**

**Mr. Sudhir Naagar, AOR**

**Mr. Tejaswi Kumar Pradhan, AOR**

**Mr. Mushtaq Ahmad, AOR**

**Ms. Suruchii Aggarwal, AOR**

**Ms. Abhigya, AOR**

**Mr. B.K. Satija, AOR**

**Mr. S.R. Setia, AOR**

**Mr. Vikram Pagtralekh, Adv.**

**Ms. Kriti Sondhi, Adv.**

**Mr. Braj Kishore Mishra, AOR**

**M/S Vibhu Shanker Mishra And Co., AOR**

**Ms. Puja Sharma, Adv.**

**Mr. Anup Kumar Mishra, Adv.**

**Mr. Balwinder Singh Suri, Adv.**

**Ms. Garima Sharma, Adv.**

**Mr. Srishti Gupta, Adv.**

**Ms. Aaryav Mehra, Adv.**

**For M/s. Kings and Alliance LLP**

**Mr. Ambhoj Kumar Sinha, AOR**

**Mr. P. K. Jayakrishnan, AOR**

**M/S. V. Maheshwari & Co., AOR**

**Mr. Manoj Saxena, Adv.**

**Mr. Nitish Massey, AOR**

**Mrs. Mona K. Rajvanshi, AOR**

**Mr. Sibbo Sankar Mishra, AOR**

**Mr. Ram Lal Roy, AOR**

**Mr. Praveen Jain, AOR**

**Mr. Annam D. N. Rao, AOR**

**Shri. Gaichangpou Gangmei, AOR**

**Ms. Dharitry Phookan, AOR**

**Ms. T. Archana, AOR**

**Mr. B. Krishna Prasad, AOR**

Ms. Chandan Ramamurthi, AOR  
Mr. Joby P. Varghese, AOR  
Mr. Nikilesh Ramachandran, AOR  
Mr. Ejaz Maqbool, AOR  
Mr. Kaushik Choudhury, AOR  
Mr. Kedar Nath Tripathy, AOR  
Mr. E. C. Vidya Sagar, AOR  
Ms. Sayaree Basu Mallik, AOR  
Mr. Kumar Mihir, AOR  
Mr. Rajesh Kumar Gupta, AOR

Mr. Alok Kumar, Adv.  
Somya Yadava, Adv.  
Snigdha Singh, Adv.  
Mr. Ashutosh Jain, Adv.  
Mr. Chirag Babbar, Adv.  
Mr. Ketul Hansraj, Adv.  
Mr. Balaji Srinivasan, AOR

Mr. Aneesh Mittal, AOR  
Ms. Shreya Sharma, Adv.

Mr. Abhijit Sengupta, AOR  
Mrs. Lalita Kaushik, AOR  
Mr. Arun K. Sinha, AOR

Mr. Raj Singh Rana, AOR  
Mr. Pankaj Kumar Singh, Adv.  
Mr. Anupam Dwivedi, Adv.

Ms. Bharti Tyagi, AOR  
Mr. Chandan Kumar, AOR  
Mr. Balraj Dewan, AOR  
Mr. Somiran Sharma, AOR  
Ms. Arti Singh, AOR

Mr. Prasenjit Keswani, Adv.  
Mr. Kabir Shanker Bose, Adv.  
Mr. Raghvendra Pratap Singh, Adv.  
Mr. Ankit Anand, Adv.  
Mr. Arvind Gupta, AOR

Ms. Mridula Ray Bharadwaj, AOR

Ms. Tamanna Goyal, Adv.  
Mr. Chander Prakash, Adv.  
For M/s. D.S.k. Legal, AOR

Mr. Binay Kumar Das, AOR

Mr. Tarun Vaid, Adv.  
Mr. Shekhar Kumar, AOR

**Applicant(s)-in-person**

**Mr. K. Paari Vendhan, AOR**

**Ms. Vandana Sehgal, AOR  
Ms. Gunjan Ahuja, Adv.**

**Mr. Abhinav Shrivastava, AOR  
Mr. Somanatha Padhan, AOR  
Mr. Sarvam Ritam Khare, AOR  
Mr. Sanjay Kumar Dubey, AOR  
Mr. Arvind Kumar, AOR  
Mr. Abdul Azeem Kalebudde, AOR  
Mr. Anil K. Chopra, AOR  
Mr. Neeraj Shekhar, AOR**

**Ms. Charu Ambwani, AOR  
Mr. Rajesh Mahale, AOR  
Mr. Vishal Gupta, AOR**

**Mr. Ravinder Kumar, AOR**

**UPON hearing the counsel the Court made the following  
O R D E R**

**Major investigation with respect to M/s. Jotindra Steel and Tubes Ltd., M/s. Mauria Udyog Ltd., M/s. Bihariji Properties Pvt. Ltd., M/s. Bihariji Developers Private Limited, M/s. Bihariji Highrise Private Limited and M/s. Sarvome Housing Private Limited has been done by Shri Pavan Aggarwal, Forensic Auditor, and not by Mr. Ravinder Bhatia, Forensic Auditor. This Court has dictated in its order dated 02.05.2019 that the concerned Directors shall contact Mr. Pavan Aggarwal, Forensic Auditor, however, it is shocking and surprising the name of Mr. Ravinder Bhatia, Forensic Auditor, has been typed. Let now the incumbents contact Shri Pavan Aggarwal, Forensic Auditor.**

**The order dated 02.05.2019 is corrected accordingly.**

**The Directors of M/s. Jotindra Steel and Tubes Ltd., M/s. Mauria Udyog Ltd., M/s. Bihariji Properties Pvt. Ltd., M/s. Bihariji Developers Private Limited, M/s. Bihariji Highrise Private Limited and M/s. Sarvome Housing Private Limited, shall report at the Office of Mr. Pawan Aggarwal, Forensic**

Auditor, for the next three days and such other days as required during 11.00 A.M. to 5.00 P.M with all the documents which are required by him, failing which it will be treated as contempt of Court.

Since the work of the Forensic Auditors has been increased and also that they have done a lot of work, let, for the time being, remuneration of Rs.15,00,000/- (Rupees Fifteen Lacs) to each of the Forensic Auditors be paid. The particulars of Forensic Auditors is mentioned below:-

1. Mr. Ravinder Bhatia, Bhatia and Bhatia,  
HDFC Bank,  
44, Deenar Bhawan, Branch, Nehru Place,  
New Delhi.  
A/c. No.13762020002118
2. Mr. Pavan Kumar Aggarwal  
Kotak Mahindra Bank  
Branch Nehru Place,  
New Delhi.  
A/c. No.5111611060

List on 10.05.2019 at 2.00 P.M.

(NARENDRA PRASAD)  
COURT MASTER

(JAGDISH CHANDER)  
COURT MASTER